

**Declaration of Assets in the form of real estate or investments as per the
Supreme Court resolution dated 7th May, 1997.**

Name of Judge : **VENKATE GOWDA GOPALA GOWDA**

Date : Information as at : 12.10.2013 .

1. Real Estate (immoveable property)

1.1 Real Estate (immoveable property) of the judge

S.No.	Description	Remarks
1.	Site & Building 50% share at R.T.Nagar HMT Layout Bangalore. Built up area 6232 sft , site area 2400 sft .	Site acquired on 17.08.1988 construction completed on 24.12.2008
2.	Site & Bulding at Coffee Board Layout Bangalore Site 4000 sft, Built up area 500 sft	Site acquired on 30.08.2004 construction completed on 31.03.2007
3.	Agricultural land in various sy. Nos. measuring 2 Acres 22 Guntas at Peddur & Bodu gunddapalli Village, Chintamani Taluk, Kolar District, presently Chikkaballapur District.	Acquired by registered partition deed of the property of his late father on 15.02.1993.

*Asset Declaration Form of Justice Venkate Gowda Gopala Gowda, Supreme Court Of
India*

1.2 Real Estate (immovable property) of the Judge' s Spouse

S.No	Description	Remarks
1.	Site & Buiding 50% share at R.T.Nagar , H.M.T Layout Bangalore. Built up area 6232 sft, site area 2400 sft (Co-owner of property, with Shri.Justice Gopala Gowda)	Site acquired on 17.08.1988 , construction completed on 24.12.2008
2.	Site & Building at Defence colony Kodigehally Bangalore . Site area 2400 sft, Built up area 3561 sft.	Acquired on 21.02.2007 source of Funds from sale of Ancestors property and housing loan from Bank.
3.	Residential site measuring 50 x 80 in Vishwabharathi House building co-operative society vth phase, Sachidanandanagar, Kengeri Hobli, Bangalore South Taluk	Acquired through Registered Gift Deed dated 20-12-1999 executed by mother, registered on 27-12-1999.

2. INVESTMENTS

2.1 Investments of the Judge

2.1.1 Bank deposits and Other Investments .

S.No	Description	Amount(in Rs)	Remarks
1.	Bank Deposits	30,17,589	From salary & rental income savings
2.	General Provident Fund	35,03,360	From salary savings
3.	Bank Balance in saving Accounts.	2,47,364	From salary and rental income savings

2.1.2 Other Investments

S.No	Description	Amount(in Rs)	Remarks
1.	Vehicle	7,84,346	Acquired on 04.03.2009
2.	Other Investments – Jewellery	28,500	Acquired at the time of marriage being Jewelry & other items.

Asset Declaration Form of Justice Venkate Gowda Gopala Gowda, Supreme Court Of India

2.2 Investments of the Judges Spouse

2.2.1 Bank Deposit & Other Investments

S.No	Description	Amount (in Rs)	Remarks
1.	Bank Deposits	23,35,448	From savings & rental Income
2.	Bank balances in Savings accounts	3,79,659	From savings & rental Income
3.	Public Provident Fund	4,34,344	From savings & rental Income

2.2.2 Other Investments

S.No	Description	Amount	Remarks
1.	Other Investments	46,645	Acquired at the time of marriage being jewelry & other items.